GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1035 TO BE ANSWERED ON 25th JULY, 2025

INCREASE IN MBBS AND PG SEATS IN KARNATAKA

1035. SHRI P C MOHAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has any plans to increase undergraduate (MBBS) and postgraduate medical seats in Government and private medical colleges in Karnataka and if so, the details thereof;
- (b) the number of MBBS and PG seats added in Government and Private medical colleges in Karnataka during the last five years, year-wise and college-wise;
- (c) whether the Government is considering to upgrade district hospitals under the Centrally Sponsored Scheme for Establishment of New Medical Colleges by 2027 and if so, the details thereof;
- (d) whether there is any proposal under consideration for new AIIMS or centrally funded medical institutions in Karnataka and if so, the details thereof; and
- (e) the steps taken by the Government to ensure adequate infrastructure, faculty and clinical exposure to support the expansion of medical seats in the State?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) to (e): The Ministry of Health & Family Welfare administers a Centrally Sponsored Scheme (CSS) for 'Establishment of new medical colleges attached with existing district/referral hospitals' with preference to underserved areas and aspirational districts, where there is no existing Government or private medical college. The fund sharing mechanism between the Centre and State Governments is in the ratio of 90:10 for North Eastern and Special Category States, and 60:40 for others. Under the Scheme, 157 Government medical colleges have been approved in three phases including 04 medical colleges (Chikkamagaluru, Haveri, Yadgiri & Chikkaballapura) in Karnataka. All the four medical colleges are functional.

The phase wise details of medical colleges approved in the country are at **Annexure**.

Under CSS for upgradation of existing State Government/ Central Government Medical Colleges for increasing MBBS (UG) seats and PG seats, financial support has been provided to the State of Karnataka for increase of 550 MBBS seats in nine (09) Medical Colleges at a total approved cost of Rs. 660 Crore and 70 PG seats in two (02) Medical Colleges at a total approved cost of Rs. 66.62 Crore.

Also, under the "Upgradation of Government medical colleges by construction of Super Specialty Blocks" component of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY), three (03) projects have been approved in Karnataka in Government Medical Colleges at Bangaluru, Bellary and Hubli. As per information provided by National Medical Commission (NMC), details of UG/PG seats increased in the State of Karnataka in recent years are as under:

	2021-22	2022-23	2023-24	2024-25
No. of UG seats	800	850	700	1800
	(100 Govt. + 700 Pvt.)	(200 Govt. + 650 Pvt.)	(200 Govt. + 500 Pvt.)	(550 Govt. + 1250Pvt.)
No. of PG seats	557	236	500	587
	(182 Govt. + 375 Pvt.)	(115 Govt. + 121 Pvt.)	(225 Govt. + 275 Pvt.)	(186 Govt. + 403 Pvt.)

NMC has framed the Minimum Standard Requirement i.e. UG-MSR & PG-MSR and has also notified Post-Graduate Medical Education Regulations and Under-Graduate Medical Education Regulations-2023 which address the issues of infrastructure and basic medical facilities in medical colleges across the country. The new Medical Institution (Qualifications of Faculty) Regulations, 2025 are designed to significantly expand the pool of qualified faculty by adopting a more inclusive and competency-based approach to faculty eligibility and recruitment. These changes aim to address the growing requirement of teaching personnel, and meeting the academic and professional standards. Further, the District Residency Programme is a mandatory three-month rotational programme in district hospitals for post-graduate medical students mandated by the NMC to enhance their exposure to public health system, diverse healthcare setting specially in rural areas and community-based care bridging the gap between theoretical knowledge and practical experience.

Annexure referred to in reply to parts (a) to (e) of Lok Sabha Unstarred Question No. 1035 for answer on 25.07.2025

Annexure

State-wise details of 157 Medical Colleges approved under the Centrally Sponsored scheme for 'Establishment of new medical colleges attached with existing district/referral hospitals'

S.No	State/UT	No. of colleges	Districts		
Phase-I (58)					
1	A & N Islands	1	Port Blair		
2	Arunachal Pradesh	1	Naharlagun		
3	Assam	4	Dhubri, Nagaon, North Lakhimpur, Diphu		
4	Bihar	3	Purnia, Saran (Chhapara), Samastipur		
5	Chhattisgarh	2	Rajnandgaon, Sarguja		
6	Himachal Pradesh	3	Chamba, Hamirpur, Nahan (Sirmour)		
7	Haryana	1	Bhiwani		
8	Jharkhand	3	Dumka, Hazaribagh, Palamu (Daltonganj)		
9	Jammu & Kashmir	5	Anantnag, Baramulla, Rajouri, Doda, Kathua		
10	Madhya Pradesh	7	Datia, Khandwa, Ratlam, Shahdol, Vidisha, Chindwara, Shivpuri		
11	Maharashtra	1	Gondia		
12	Meghalaya	1	West Garo Hills (Tura)		
13	Mizoram	1	Falkawn		
14	Nagaland	1	Naga Hospital (Kohima)		
15	Odisha	5	Balasore, Baripada (Mayurbhanj), Bolangir, Koraput, Puri		
16	Punjab	1	SAS Nagar		
17	Rajasthan	7	Barmer, Bharatpur, Bhilwara, Churu, Dungarpur, Pali, Sikar		
18	Uttar Pradesh	5	Basti, Faizabad, Firozabad, Shahjahanpur, Bahraich		
19	Uttarakhand	1	Almora		
20	West Bengal	5	Birbhum (Rampur Hat), Cooch Behar, Diamond Harbour, Purulia, Raiganj (North Dinajpur)		
			Phase –II (24)		
1	Bihar	5	Sitamarhi, Jhanjharpur, Siwan, Buxar, Jamui		
2	Jharkhand	2	Koderma, Chaibasa (Singhbhum)		
3	Madhya Pradesh	1	Satna		
4	Odisha	1	Jajpur		
5	Rajasthan	1	Dholpur		
6	Uttar Pradesh	8	Etah, Hardoi, Pratapgarh, Fatehpur, Siddharthnagar (Domariyaganj), Deoria, Ghazipur, Mirzapur		
7	West Bengal	5	Barasat, Uluberia, Arambagh, Jhargram, Tamluk		

S.No	State/UT	No. of colleges	Districts	
8	Sikkim	1	Gangtok	
			Phase-III (75)	
1	Andhra Pradesh	3	Piduguralla, Paderu, Machilipatnam	
2	Assam	1	Kokrajhar	
3	Chhattisgarh	3	Korba, Mahasamund, Kanker	
4	Gujarat	5	Narmada, Navsari, Panchmahal, Porbandar, Morbi	
5	Jammu & Kashmir	2	Udhampur, Handwara (Distt. Kupwara)	
6	Karnataka	4	Chikkamagaluru, Haveri, Yadgiri, Chikkaballapura	
7	Ladakh	1	Leh	
8	Madhya Pradesh	6	Rajgarh, Mandla, Neemuch, Mandsaur, Sheopur, Singrauli	
9	Maharashtra	1	Nandurbar	
10	Manipur	1	Churachandpur	
11	Nagaland	1	Mon	
12	Odisha	1	Kalahandi	
13	Punjab	2	Kapurthala, Hoshiarpur	
14	Rajasthan	15	Alwar, Baran, Bansawara, Chittorgarh, Jaisalmer, Karauli, Nagaur, Shri Ganganagar, Sirohi, Bundi, SawaiMadhopur, Tonk, Hanumangarh, Jhunjhunu, Dausa	
15	Uttarakhand	3	Rudrapur (Distt. Udham Singh Nagar), Pithoragarh, Haridwar	
16	Uttar Pradesh	14	Bijnaur, Kushinagar, Sultanpur, Gonda, Lalitpur, LakhimpurKheri, Chandauli, Bulandshahar, Sonbhadra, Pilibhit, Auraiya, Kanpur Dehat, Kaushambi, Amethi	
17	Tamil Nadu	11	Tiruppur, Nilgiris, Ramanathapuram, Namakkal, Dindigul, Virudhunagar, Krishnagiri, Tiruvallur, Nagapattinam, Ariyalur, Kallakurichi	
18	West Bengal	1	Jalpaiguri	